



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

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May 17, 2024

**Revised Calendar for Auction of Government of India Treasury Bills**  
(May 20, 2024 to June 30, 2024)

The Reserve Bank of India, in consultation with the Government of India, hereby, notifies the calendar for the issuance of Treasury Bills for the remaining period of Q1: 2024-25 as under:

<b>Notified Amount for Auction of Treasury Bills</b> (May 20, 2024 to June 30, 2024)					
					(₹ Crore)
<b>Date of Auction</b>	<b>Date of Issue</b>	<b>91 Days</b>	<b>182 Days</b>	<b>364 Days</b>	<b>Total</b>
May 22, 2024	May 24, 2024	4,000	4,000	4,000	12,000
May 29, 2024	May 30, 2024	4,000	4,000	4,000	12,000
June 5, 2024	June 6, 2024	4,000	4,000	4,000	12,000
June 12, 2024	June 13, 2024	4,000	4,000	4,000	12,000
June 19, 2024	June 20, 2024	4,000	4,000	4,000	12,000
June 26, 2024	June 27, 2024	4,000	4,000	4,000	12,000
<b>Total</b>		<b>24,000</b>	<b>24,000</b>	<b>24,000</b>	<b>72,000</b>

2. The Reserve Bank of India, in consultation with the Government of India, will have the flexibility to modify the notified amount and timing for auction of Treasury Bills depending upon the requirements of the Government of India, evolving market conditions and other relevant factors, after giving due notice to the market. Thus, the calendar is subject to change, if circumstances so warrant, including for reasons such as intervening holidays. Such changes, if any, will be communicated through press releases.

3. The auction of Treasury Bills will be subject to the terms and conditions specified in the [General Notification No. F.No.4\(2\)-W&M/2018 dated March 27, 2018](#) issued by the Government of India, as amended from time to time.